

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-147
CAA-60(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd

....APPLICANT

SECTION

U/s 230-232

Order delivered on 02.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.03.2021.


(Madhu Narula)
Court Officer